

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.531/Estt. II/E-11/DHC
Dated: 09/01/2024

From

The Registrar General
High Court of Delhi
New Delhi - 110 503



To

The Principal District & Sessions Judge (HQs)
Tis Hazari Courts
New Delhi - 110 054

Sub: Reg. Notification No.1/26/2023-Judl.Vol-II/part-file/10842-10852. dated 07.11.2023

Sir,

I am directed to forward herewith a Notification, No.1/26/2023-Judl.Vol-II/part-file/10842-10852 dated 07.11.2023 (*in original*) received from Additional Secretary (Law, Justice & LA), Govt. of NCT of Delhi, Department of Law, Justice and Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi, for information and records.

With regards,

Yours sincerely,

(Signature)
(P.S. Tariyal)
Assistant Registrar (Estt-II)
For Registrar General

Admin. E

(Signature)

Pr. D. S. J (17-25)
10/01/2024

309
Mr. Puneet

(Signature)
Pr. D. S. J, Admin I
11.01.24

(TO BE PUBLISHED IN THE PART IV (Extra Ordinary) OF THE DELHI GAZETTE)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

F.No.1/26/2023-Judl. Vol-II/part-file/10842-10852 Dated: 07/11/2023

NOTIFICATION

No.1/26/2023-Judl. Vol-II/part-file/10842-10852 In exercise of the powers conferred by sub section(2) of section 5 read with clause (g) of section 2 of the Notaries Act, 1952 (53 of 1952) and the Notaries Rules, 1956 made thereunder, the Hon'ble Lt. Governor of National Capital Territory of Delhi is pleased to accord his ex-post facto approval to the renewal of certificate of practice of the following notaries subject to the fulfillment of all other conditions required to be complied with by them under aforesaid Act and the Rules made there under for the period specified against their names:-

S. No	Name and Registration Number of Advocates	Address	District	Last date of validity of Certificate of practice.	Period of Renewal
1	Subhash Chandra Sharma, Regn. No:0160/06	L-2/14, Second Floor, Budh Vihar Phase-I, Delhi-110086.	North-West	01.03.22	02.03.2022 to 01.03.2027
2	Rajan Bhatia, Regn. No. 068/06	H. No. 30 PKT-11A, Sector-23, Rohini, Delhi 110085	North-West	01.12.21	02.12.2021 to 01.12.2026
3	Pushp Lata, Regn No. 0024/06	Flat No. 4 A, Pocket-A Mayur Vihar, Phase II Delhi- 110091.	East	26.09.11	For a period of 05 years from the date of issuance of Notification.
4	Suraj Bhan, Regn. No. 023/06	H.No.92, Gali No. 6, Block Bhagirathi Vihar, Delhi	North-East	26.09.21	27.09.2021 to 26.09.2026
5	Ram Pal Singh, Regn. No. 080/06	B-189, MIG Flat, Chitakut Colony, East of Loni Road Shahdara, Delhi	Shahdara	01.11.21	02.11.2021 to 01.11.2026
6	Ashok Kumar, Regd. No. 145/06	A-32, Hari Nagar Extn-II, Badarpur, New Delhi-110044.	South-East	11.12.2016	For a period of 05 years from the date of issuance of Notification.

GENERAL RECEIPT
High Court of Delhi

11 7 NOV 2023

Receipt No. 6243

The present matter does not pertain to this branch.

Asst. (Ex-Off) D.A.P.

Sd/-
21/11/23

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Amarjeet Vedi, Regd. No. 029/06	M-5, Ground floor, Lajpat Nagar-III, New Delhi- 110024	South- East	26/09/21	27.09.2021 to 26.09.2026
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By order and in name of the
Lt. Governor of N.C.T. of Delhi

Puneet Nagpal
07/11/23
(Puneet Nagpal)

Additional Secretary (Law, Justice & LA)

F.No.1/26/2023-Judl. Vol-II/part-file/10842-10852 Dated: 07/11/2023

Copy to:

1. The Principal Secretary to the Hon'ble Lt. Governor, Raj Niwas, Delhi.
2. The OSD to Hon'ble Minister (Law), Govt. of NCT of Delhi.
3. The O.S.D. to the Chief Secretary, Govt. of NCT of Delhi.
4. The Special Secretary (GAD/Coordination), Govt. of NCT of Delhi with one spare copy and Hindi version in duplicate for favour of publication in Delhi Gazette with a request to send 25 copies of a Gazette for office use.
5. The Secretary to the Govt. of India, Ministry of Law & Justice, Shastri Bhawan, New Delhi.
6. The Secretary to the Govt. of India, Ministry of Home Affairs, North Block, New Delhi.
7. The Registrar General, High Court of Delhi, New Delhi.
8. The Divisional Commissioner, Govt. of NCT of Delhi, 5-Sham Nath Marg, Delhi.
9. The President, Delhi Bar Association, Tis Hazari Courts, Karkardooma Courts, Patiala House Courts, Rohini Courts, Dwarka Courts, Saket Courts.
10. Notary concerned.
11. Guard File.

Puneet Nagpal
07/11/23
(Puneet Nagpal)

Additional Secretary (Law, Justice & LA)

209 "A" "608"

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234/465

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 3092 - 3166 /Genl./West/THC/2024

Dated 27/1/24

Sub:- Regarding Notification No. 1/26/2023-Judl.Vol-II/part-file/10842-10852 dated 07.11.2023.

Ref:- Endorsement Letter No. 4656-4792/Notary/Admn.1/THC/2023 dated 22.01.2024.

Forwarded the copy of above mentioned endorsement letter received from Ms. Kaveri Baweja, Ld. Officer In-charge, Administration Branch-I, Central District, THC, Delhi along with copy of letter bearing No. V531/Estt.IID/E-11/DHC dated 09.01.2024 of Hon'ble High Court of Delhi New Delhi bearing diary No. 47 dated 11.01.2024 of Office of the Principal District & Sessions Judge (HQs) & copy of Notification No. 4656-4792/Notary/Admn.1/THC/2023 dated 22.01.2024 for information & necessary action, if any, to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi **with the request to download the Order from the LAYERS.**
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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24/1/24

PS

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No 4656-4792 /Notary/Admn.1/THC/2023 Dated, Delhi The 22 JAN 2024

Copy of the Notification No.1/26/2023-Judl. Vol-II/part-file/10842-10852 dated 07.11.2023 issued by Sh. Puneet Nagpal, Additional Secretary (Law, Justice & LA), 8th Level, C-Wing, Delhi Secretariat, I.P, Estate, New Delhi is forwarded for information and necessary action to :

1. All the Ld. Principal District & Sessions Judges and Ld. Principal District & Sessions Judges cum Spl. Judge (PC Act), CBI, RACC, Delhi/New Delhi with the request to circulate the same in their respective Districts. *wen*
2. All the Judicial Officer(s) posted in Central District, Tis Hazari Courts, Delhi.
3. The Secretaries of all the Bar Association of all the Districts, Delhi with request to affix the same on notice boards.
4. Incharge, R&I, Central District, Tis Hazari Courts, Delhi, with directions to paste the same on the notice boards of Tis Hazari Court Complex, Delhi.
5. Incharge, Computer Branch, Tis Hazari Courts, Delhi, with directions to upload the same on official website of Delhi District Courts.



24/1/24
 (Kaveri Baweja)
 Officer Incharge, Administration Branch-I,
 Central District,
 O/o Ld. Principal District & Sessions Judge (Hqs),
 Tis Hazari Courts, Delhi.

PD&S(W)
24/1/2024
one/Gen/Sec
(Officially)